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O.A. No.338/2010

ORDER DATED 9th OF DECEMBER, 2011

Coram:

HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER
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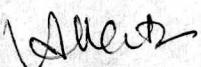
HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

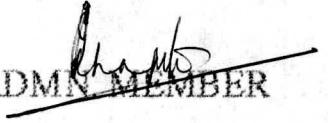
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Heard Sri P.K. Mohapatra, Ld. Counsel appearing for the applicant and Sri U.B. Mohapatra, Ld. Sr. Standing Counsel appearing for the Respondents.

Sri Mohapatra, Ld. Counsel appearing for the applicant submits that M.A.1103/11 has been filed for withdrawal of the O.A. as the applicant is no longer interested in prosecuting this case. Prayer is allowed.

Accordingly, this O.A. stands dismissed as withdrawn.


JUDL. MEMBER


ADMIN MEMBER

K.B